

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

CUSTOM Appeal No. 13283 of 2013-DB

[Arising Out Of OIA-RJT-EXCUS-000-APP-296-13-14 Dated 21/06/2013 Passed By
Commissioner of Customs –Jamnagar (Prev)]

Amardeep Exports

Plot No. 414 & 417, Gidc,
Phase-II, Dared,
JAMNAGAR
GUJARAT

.... Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar, Gujarat

...Respondent

APPEARANCE :

Shri R Subramanya, Advocate for the Appellant
Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.10.2023
DATE OF DECISION:30.01.2024

The appeal is disposed of. For order, see order of date in Custom Appeal
No. 13282 of 2013.

**RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Arpita